

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3
Customs Appeal No.11473 of 2017

(Arising out of OIO-MUN-CUSTM-000-COM-030-16-17 dated 31/03/2017 passed by Commissioner of Central Excise, Customs and Service Tax-MUNDRA)

Apple International

Plot No.93/1,Gidc,
Phase-II, Dared
Jamnagar, Gujarat

.....Appellant

VERSUS

C.C.-MUNDRA

Office Of The Principal Commissionerate Of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat - 370421

.....Respondent

APPEARANCE:

Shri Amal Dave, Advocate for the Appellant

Shri Vinod Lukose, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 14.03.2022
DATE OF DECISION: 06.06.2022

RAMESH NAIR

The appeal is disposed of. For order, see order of Customs Appeal No.10012 of 2022

**RAMESH NAIR
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Geeta